- (b) the parameters of deciding an area as forest villages and the infrastructural facilities covered under the development; and
- (c) the minimum or maximum number of habitants who are given financial assistance and the procedure adopted therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) Yes, Sir. Funding is done in two phases amounting to Rs. 30.00 lakh per village.

(b) As per information received from Ministry of Environment and Forests, "Forest Village" means the settlements which have been established inside the forests by the forest department of any State Government for forestry operations or which were converted into forest villages through the forest reservation process and includes forest settlement villages, fixed demand holding, all type of taungya settlements, by whatever name called, for such villages and includes lands for cultivation and other uses permitted by the Government.

Under the programme, infrastructure work relating to basic services and facilities viz. approach roads, healthcare, primary education, minor irrigation, rainwater harvesting, drinking water, sanitation, community halls etc and activities related to livelihood are taken up for implementation.

(c) Financial assistance is provided for the development of whole forest village including income generating activities to inhabitants.

## Funds for Chhattisgarh and Orissa

†3528. SHRI RUDRA NARAYAN PANY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any proposals for funds were received from Chhattisgarh and Orissa under the article 275 (1) of the constitution in 2008-09;
  - (b) if so, the amount sanctioned and the amount disbursed so far; and
- (c) the details of the orders issued for tribal sub-plan specially for backward class group, post matric scholarship, expenditure on hostel buildings, skill development, implementation of recognition to forest rights and the proposals for integrated tribal development project of Chhattisgarh and Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) Yes, Sir.

- (b) During 2008-09, Rs. 3211.43 lakh to Government of Chhattisgarh, and Rs.4129.73 lakh to Government of Orissa were released under Article 275(1) of the Constitution of India.
- (c) TSP is a strategy for a focused socio-economic development of ST population through the programmes/schemes implemented by the concerned State Governments. The details in respect of schemes of Ministry of Tribal Affairs and those for backward classes of the Ministry of Social Justice and Empowerment are given in the Statement.

<sup>†</sup>Original notice of the question was received in Hindi.

Statement

Grant released by the Ministry of Tribal Affairs to Governments of Orissa & Chhattisgarh under various schemes during 2008-09.

(Rs. in lakh)

SI.No.	Name of the Scheme	Chhattisgarh	Orissa
1	Post Matric Scholarship for ST students	160.28	461.75
2	Upgradation of Merit for ST Students	0.00	17.94
3	Vocational Training in Tribal Areas	124.14	0.00
4	Establishment of Ashram Schools in TSP Areas	886.80	1020.00
5	Construction of Hostels for ST Girls and Boys	803.83	87.60
6#	Special Central Assistance to	6829.20	10110.50
	Tribal Sub Plan (SCA to TSP)		
7#	Grants under Article 275(1) of the Constitution *	3211.43	4129.73

<sup>\*</sup> Includes grant released for Implementation of Forest Rights Act.

Grant released under the Schemes for Other Backward Classes (OBC) - Implemented by Ministry of Social Justice & Empowerment

(Rs. in lakh)

SI.No.	Name of the Scheme	Chhattisgarh	Orissa
1	Pre-matric Scholarships to OBC Students.	0.00	0.00
2	Post-matric Scholarships to the OBC Students.	0.00	441.00
3	Hostels for OBC Boys a Girls	17.28	0.00
4	Assistance to Voluntary Organizations for Welfare of OBCs.	1.87	11.08

## Workshop and schemes for tribals

3529. SHRIMATI T. RATNA BAI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government is organizing workshops and giving incentives to the tribals who are participating in the schemes;
  - (b) if so, the details thereof; and

<sup>#</sup> Implemented through integrated Tribal Development Projects/Integrated Tribal Development Agencies.